

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C. P.No.497/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company	Merrill Infrastructure Ltd.		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1	BINOD K.R. GUPTA C.S. IN PRACTICE	the company.	Binod K.R. Gupta 06/10/2017.
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ORDER

Ld. Pr. CS for the petitioner is present.

Petitioner has filed this application u/s. 14(1) of the Companies Act, 2013 for conversion of public limited company to private limited company. Petitioner is directed to comply with the provisions of Rules 35 and 68 of the NCLT Rules, 2016. Let notice be issued on Registrar of Companies, West Bengal for his report and file affidavit of service within 7 days from today.

List the matter on 22/11/2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)